

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH  
NEW DELHI.

1) O.A.No. 2538/91

12th August 1991

(2)

1. Ram Charan Singh s/o Balraj
2. Shri Loka s/o Shukha
3. Shri Binu Ram s/o Akul Ram
4. Shri Tej Ram s/o Hukmi.
5. Shri Gian Chand s/o Ituari
6. Prabhu Singh s/o Hanpal Singh
7. Dariya Singh s/o Shri Shri Singh
8. Dhamendra Kumar s/o Dal Chand
9. Hari Chand Ram s/o Shyam Deo
10. Brij Mohan s/o Shri Devi Dina
11. Ram Rurat s/o Shri Khushiar
12. Ranjeet Singh s/o Wali Singh
13. Siri Chand s/o Shiv Narain
14. Gopi s/o Shri Nidhu Ram.
15. Mahender Singh s/o Atter Singh
16. Bhag Singh s/o Shri Dutt Singh
17. Des Raj s/o Shri Narain.
18. Ram Lal s/o Roola, working as Chaudhary
19. Shri Jaipal s/o Shri Dilip
20. Shri Bhagwati Prasad s/o Shri Adit Ram
21. Shri Mithoo Ram s/o Perohi
22. Shri Ram Dasras s/o Shri Ram Swarup
23. Shri Sabir Ahmed Khan s/o Shri Waqir Ahmed
24. Shri Lal Singh s/o Shyam Lal
25. Shri Abdul Gaffar s/o Shri Jeevan Meena
26. Shri Kallu Ram s/o Shri Timal
27. Shri Babu Ram s/o Shri Ram Chandra
28. Shri Isardin, s/o Shri Bhagelu
29. Shri Bachu Lal s/o Shri Ram Prasad
30. Shri Karan Ali s/o Shri Rehmat Ali
31. Shri Kanaiya s/o Shri Sujan
32. Shri Chander Bali s/o Shri Soman

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33. Shri Ram Gopal s/o Shri Shiv Lal  
34. Shri Tulsi s/o Shri Babu Lal  
35. Shri Ashok Kumar s/o Shri Tirke  
36. Shri Islamudin s/o Shri Hale Bux, working as  
Chaudhury

All working as Nali in President's Garden, New Delhi

.....Applicants.

VERSUS

Union of India through  
Secretary, President's Secretariat,

Rashtrapati Bhawan,  
New Delhi

..... Respondent

2) O.A. No. 824/96 ✓

1. Shri Harkesh s/o Shri Phula
2. Shri Daya Nand s/o Shri Ram
3. Shri Shri Chand s/o Shri Shiv Narain
4. Shri Gyan Chand s/o Shri Itwari
5. Shri Alla Bux s/o Shri Chhitter

AND

155 others (As per memo of parties in OA)

.....Applicants.

VERSUS

Union of India through  
Secretary to the President of India,  
Rashtrapati Bhawan,  
New Delhi

..... Respondent

For Applicants: Shri S. S. Tewari

For Respondents: Shri P. H. Ranachandran.

New Delhi: this the 12<sup>th</sup> day of August  
HON'BLE MR. S. R. ADIGE, MEMBER (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

JUDGEMENT

HON'BLE MR. S. R. ADIGE, MEMBER (A)

As both these OAs involve common  
questions of law and fact, they are being disposed of together.

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or by this common order.

2. In O.A No.824/96 applicants who are working as Bullockmen, Halies, Sr. Halie and Chauchay in the President's Estate are seeking a direction to respondents to dispose of their representation dated 27.4.94 and remainder dated 2.6.94 by a reasoned order within a fixed time period. In that representation applicants have sought enhanced pay scales on the same rates as have been sanctioned to CPWD work charged staff.

3. In O.A. No.2535/91 applicants have sought O.T.A. on the same rates as payable to other employees of Govt. of India in Dept. of Horticulture.

4. In their reply to O.A. No. 824/96 respondents have stated that a grievance committee has been constituted in President's Secretariat to look into applicants' grievances but applicants have not sought help of that Committee before filing this O.A. It is also stated that the matter is under process and no final decision has been arrived at and consultation/ correspondence with concerned Ministries is still going on.

5. We dispose of both O.A.s with a direction to respondents to complete processing of the aforesaid claims of applicants both in regard to grant of pay scales as well as in regard to O.T.A. on par with CPWD work charged employees, in accordance with rules and instructions

(1)

so expeditiously as possible, and preferably within four months from the date of receipt of a copy of this judgment. Thereafter if any grievance still survives it will be open to applicants to agitate the same through appropriate original proceedings in accordance with law.

6. Both O.A.s are disposed of as aforesaid. No costs.

7. Copy of this judgment to be kept in both O.A.s <sup>and</sup> ~~and~~

(Dr. A. Vedavalli)  
Member (J)

(S. R. Adigo)  
Member (A)

/ug/

Attested copy  
Kishore

Court Office  
Central Administrative Tribunal  
Prinsep Ghat, New Delhi  
Parikh Road,  
Copernicus Marg,  
New Delhi 110001